



F. No. 1829/Health Certificate/FSSAI/Imports-2021
Food Safety and Standards Authority of India (FSSAI)
(A Statutory Authority established under Food Safety and Standards Act, 2006)
(Import Division)
FDA Bhawan, Kotla Road, New Delhi- 110002

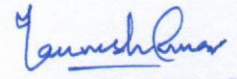
Dated 24th February, 2023

Order

Subject: - Extension of Requirement of Health Certificate to be accompanied with the import of food consignments-reg.

In continuation to Order no. 1829/Health Certificate/FSSAI/Imports-2021 dated 3rd August, 2022 and subsequent extension Order vide no.TIC-20012/2021-IMPORTS-FSSAI (E 2475) dated 10th January, 2023, this office is in receipt of representations from various countries and other stakeholders. Considering these representations, the date of implementation of the said order is extended till further Order.

This issues with the approval of the Competent Authority.


24.02.2023
(Manvesh Kumar)
Director (Import)

To,

1. All Authorized Officers –for compliance.
2. Additional Director General, Risk Management Division, Central Board of Excise and Customs (CBIC).
3. Joint Secretary, Customs-for necessary action.
4. Commissioner (Single Window), CBIC for circulating to all officials of Customs who have been nominated as Authorised Officers.
5. Joint Secretary, Department of Animal Husbandry and Dairying, for information.
6. CITO, FSSAI for uploading on FSSAI Website